Reporting of opening/shifting/closing of a branch/EC/office/ATM where prior approval of the Reserve Bank is not required

SI.	Data Field	Response
No.		
1	Name of bank	
2	Address of bank	
3	Banking license number and date of license	
4	Area of operation (as approved by the Reserve Bank)	
5	Date of passing of the resolution declaring the bank in compliance	
	with ECBA (a copy of the Board Resolution to be attached) *	
6	Total number of branches (at the end of previous financial year as	
	per Audited annual report)	
7	Nature of action (opening/shifting/closing/splitting)	
8	Date of action	
9	Date of passing of Board Resolution (a copy of the Board	
	Resolution to be attached) *	
10	Type of place of business (branch/EC/ office/ATM)	
11	Current address of place of business*	
12	Details of base branch (in case of EC/ ATMs) *	
13	Old/original address and opening date of place of business (in	
	case of closing/shifting/splitting) *	
14	Date of reporting on CISBI portal (please report on CISBI portal	
	before sending this annexure)	
15	Whether any current Director and/or their family members have	
	any interest in the leased/rented/acquired premises used by bank.	
	If yes, details thereof (attach extra sheet if necessary).	
Note: Separate statements may be submitted for each action.		
* Please Strike out items which are not relevant.		